165	Declaration of Assets and Liabilities
Sold	12 1, Gaura Gufta son/daughter/wife of Shri Prakoch Gupta
31Km/r	service and presently working as
The	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets A.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependent-3 Dependent-2 Dependant-1 Spouse Self Etc. Name Description Name Sr. Name Name(S) No. Mi Mil Cash Nid (i) 2,000-Deposits in (11) Banks, Financial Mil Nil Institutions And Mil Nil Mil Non-Banking Financial Companies Mutual (iii) Bonds, Mil Mil Debentures and Find Mil Nil Shares in In S.B.I companies Other financial (lv) Mil institutions, Mil M Mil NSS, Postal 2 LARIH Savings, LIC Policies, etc (N7VESH) Motor Vehicles BROIFG (v) Mil Mil (details of Nil 7785 Nul make, etc.) Passion Ro Jewellery (give (vi) Mil Mil Mil details of Nil Mil weight and value) Nil Mil Other assets, (vii) Mil Mil Nil such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

				736	
also have	to	he	ind	cated	11

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ruil.	Neil	Mil	Mil	Nul
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Mil	Nil	Mil
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Mil	Mil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	Mil	Mil	Núl	Mil	M.
(v)	Others (such as Interest in property)	Nii	Mil	Mil	Nil	/iil

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NA.	1/1/1
	(ii) Loans from financial institutions	M	M
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Mil	Ml
	(b) dues to departments dealing with supply of water	Mil	Mi
	(c) dues to departments dealing with supply of electricity	Mil	Nit

	(d) dues to departments dealing with telephones	Mil	Mil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Mil
	(f) Other dues, if any	Mil	Ml
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nul (SYPG1477R	Mil
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	Mil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Ilul
	(iv) Property Tax	My	1 Ml

Personal Detail C. 0105365 687 GPF/CPF/PRAN No. :-Gender (DD/MM/YYYY) Date of Birth Class/Group (A/B/C) Cadre Lyses (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Signature Gausa Coupta Name of Employee: Causa Grupta Designation: DFFTCE ATTENDENT Place: PATNA Department: Dihar Legislatine Solarly Date: 17/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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